

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :28-07-2025

Date : 28.07.2025									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	59488/2025	28.07.2025	BLAPL-7057/2025	CHITTA RANJAN SAHU	C.O.		Order Dtd. 2025-07-25		(Seat No-)
2	59492/2025	28.07.2025	CRLMC-2046/2025	MITHUN DAS	C.O.		Order Dtd. 2025-07-23		(Seat No-)
3	59497/2025	28.07.2025	MATA-278/2023	S PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-02-05	FIRST APPEAL	(Seat No-4)
4	59499/2025	28.07.2025	ABLAPL-8256/2025	AK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No-4)
5	59500/2025	28.07.2025	ABLAPL-8255/2025	S K MEHERULLA	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No-4)
6	59501/2025	28.07.2025	CRLREV-749/2024	B B MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No-4)
7	59502/2025	28.07.2025	BLAPL-7227/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	BAIL-1	(Seat No-5)
8	59503/2025	28.07.2025	WP (C) - 18355/2025	N K SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-07-22	WRIT BRANCH-1	(Seat No-4)
9	59504/2025	28.07.2025	WP (C) - 19968/2025	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
10	59505/2025	28.07.2025	WP (C) - 17223/2025	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-23	WRIT BRANCH-1	(Seat No-2)
11	59506/2025	28.07.2025	BLAPL-	D P DASH	C.O.	COURT NO.	Order	BAIL-1	(Seat

			7034/2025			2 OLD	Dtd. 2025-07-25		No-5)
12	59507/2025	28.07.2025	WP (C) - 20063/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-23	WRIT BRANCH-3	(Seat No-13)
13	59508/2025	28.07.2025	ABLAPL- 5520/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-25		(Seat No-13)
14	59509/2025	28.07.2025	BLAPL- 7123/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-25	BAIL-1	(Seat No-5)
15	59510/2025	28.07.2025	WP (C) - 20059/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-23	WRIT BRANCH-6	(Seat No-36)
16	59511/2025	28.07.2025	WP (C) - 20012/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-23	WRIT BRANCH-3	(Seat No-13)
17	59513/2025	28.07.2025	WP (C) - 20135/2025	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-23	WRIT BRANCH-7	(Seat No-18)
18	59515/2025	28.07.2025	WP (C) - 20135/2025	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-23	WRIT BRANCH-7	(Seat No-18)
19	59516/2025	28.07.2025	BLAPL- 7036/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-25	BAIL-1	(Seat No-3)
20	59517/2025	28.07.2025	WP (C) - 20038/2025	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-23	WRIT BRANCH-3	(Seat No-13)
21	59518/2025	28.07.2025	BLAPL- 3991/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-25	BAIL-2	(Seat No-18)
22	59519/2025	28.07.2025	WP (C) - 9810/2025	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-24	WRIT BRANCH-6	(Seat No-36)
23	59520/2025	28.07.2025	BLAPL- 7037/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-25		(Seat No-36)
24	59521/2025	28.07.2025	WP (C) - 20508/2025	U CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-25	WRIT BRANCH-4	(Seat No-27)

25	59522/2025	28.07.2025	BLAPL-7031/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 25	BAIL-2	(Seat No- 16)
26	59524/2025	28.07.2025	WP (C) - 20454/2025	M K SWIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 25	WRIT BRANCH-4	(Seat No- 19)
27	59525/2025	28.07.2025	WP (C) - 19570/2025	BIDHUBHUSANA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No- 19)
28	59527/2025	28.07.2025	BLAPL- 7029/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 25	BAIL-1	(Seat No-3)
29	59528/2025	28.07.2025	WP (C) - 19790/2025	DURGA PRASANA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No-3)
30	59530/2025	28.07.2025	WP (C) - 19370/2025	DURGA PRASANA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No-3)
31	59531/2025	28.07.2025	BLAPL- 5486/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 23		(Seat No-3)
32	59533/2025	28.07.2025	WA- 1650/2024	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 17	WRIT APPEAL	(Seat No-1)
33	59534/2025	28.07.2025	BLAPL- 7070/2025	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 25	BAIL-1	(Seat No-4)
34	59535/2025	28.07.2025	WP (C) - 19789/2025	DURGA PRASANA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No-4)
35	59536/2025	28.07.2025	WA- 1465/2024	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 17	WRIT APPEAL	(Seat No-7)
36	59538/2025	28.07.2025	WP (C) - 16417/2025	N K ROUT	C.O.	COURT NO. 2 OLD		WRIT BRANCH-8	(Seat No- 39)
37	59539/2025	28.07.2025	BLAPL- 7038/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 25	BAIL-1	(Seat No-4)
38	59541/2025	28.07.2025	WP (C) - 19544/2025	AFRAAZ SUHAIL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)

39	59542/2025	28.07.2025	WA-253/2024	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT APPEAL	(Seat No-1)
40	59543/2025	28.07.2025	BLAPL-7083/2025	G JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2025-07-25		(Seat No-1)
41	59544/2025	28.07.2025	WP (C) - 19902/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-07-24	WRIT BRANCH-6	(Seat No-35)
42	59546/2025	28.07.2025	WA-415/2024	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-07-17	WRIT APPEAL	(Seat No-3)
43	59547/2025	28.07.2025	BLAPL-2480/2024	PK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-07-25		(Seat No-3)
44	59548/2025	28.07.2025	WP (C) - 18687/2025	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-09-02	WRIT BRANCH-6	(Seat No-16)
45	59549/2025	28.07.2025	WA-144/2024	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT APPEAL	(Seat No-2)
46	59551/2025	28.07.2025	BLAPL-7189/2025	PR NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-07-25		(Seat No-2)
47	59552/2025	28.07.2025	WP (C) - 20604/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	WRIT BRANCH-4	(Seat No-27)
48	59553/2025	28.07.2025	WA-146/2024	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-07-17	WRIT APPEAL	(Seat No-2)
49	59555/2025	28.07.2025	BLAPL-5958/2025	GIRIDHARI SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	BAIL-1	(Seat No-1)
50	59556/2025	28.07.2025	WP (C) - 20337/2025	SHATABDI PATTANAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-07-24	WRIT BRANCH-8	(Seat No-43)
51	59557/2025	28.07.2025	WA-35/2024	B K SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-17		(Seat No-43)
52	59558/2025	28.07.2025	BLAPL-7079/2025	PANCHANAN PANIGRAHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-		(Seat No-43)

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53	59559/2025	28.07.2025	WA-1168/2024	S R PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-15	WRIT APPEAL	(Seat No-3)
54	59560/2025	28.07.2025	WP (C) - 18601/2025	CHANDRAKALA INSTITUTE OF MEDICAL SCIENCE, KHORDHA	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	WRIT BRANCH-2	(Seat No-9)
55	59561/2025	28.07.2025	ABLAPL-8259/2025	D SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	BAIL-1	(Seat No-14)
56	59563/2025	28.07.2025	WA-1524/2023	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	WRIT APPEAL	(Seat No-7)
57	59564/2025	28.07.2025	WA-1168/2024	YASHABANTA DAS	C.O.	COURT NO. 25	Order Dtd. 2025-07-15	WRIT APPEAL	(Seat No-3)
58	59565/2025	28.07.2025	ABLAPL-8257/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	BAIL-2	(Seat No-10)
59	59566/2025	28.07.2025	WA-1722/2024	B K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-07-17	WRIT APPEAL	(Seat No-6)
60	59567/2025	28.07.2025	ABLAPL-8252/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	BAIL-1	(Seat No-1)
61	59568/2025	28.07.2025	WA-558/2024	B K SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-17	WRIT APPEAL	(Seat No-5)
62	59569/2025	28.07.2025	WA-1784/2024	B.K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-17	WRIT APPEAL	(Seat No-6)
63	59570/2025	28.07.2025	ABLAPL-8253/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No-6)
64	59571/2025	28.07.2025	WA-1574/2024	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-07-17	WRIT APPEAL	(Seat No-2)
65	59572/2025	28.07.2025	WA-2377/2024	M K RATH	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No-2)
66	59573/2025	28.07.2025	WA-	B.K. SWAIN	C.O.	COURT NO.	Order	WRIT	(Seat

			1536/2024			17	Dtd. 2025-07-17	APPEAL	No-2)
67	59574/2025	28.07.2025	ABLAPL-8254/2025	SK MEHERULLA	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	BAIL-1	(Seat No-1)
68	59575/2025	28.07.2025	WA-1350/2024	B K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-07-17	WRIT APPEAL	(Seat No-4)
69	59576/2025	28.07.2025	WA-985/2024	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-07-17	WRIT APPEAL	(Seat No-1)
70	59577/2025	28.07.2025	ABLAPL-8245/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	BAIL-1	(Seat No-2)
71	59578/2025	28.07.2025	WP (C) - 17304/2025	D K RAY	C.O.	COURT NO. 17	Order Dtd. 2025-07-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
72	59579/2025	28.07.2025	WP (C) - 17117/2025	K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	WRIT BRANCH-3	(Seat No- 12)
73	59580/2025	28.07.2025	ABLAPL-8114/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 2025-07-25		(Seat No- 12)
74	59581/2025	28.07.2025	WP (C) - 17917/2025	K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	WRIT BRANCH-8	(Seat No- 41)
75	59582/2025	28.07.2025	ABLAPL-8046/2025	SK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No- 41)
76	59583/2025	28.07.2025	ABLAPL-7695/2025	S BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	BAIL-2	(Seat No-8)
77	59584/2025	28.07.2025	WP (C) - 18222/2025	GYANMAYA SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-07-21		(Seat No-8)
78	59585/2025	28.07.2025	ABLAPL-6841/2025	S BEHERA	C.O.	COURT NO. 9	Order Dtd. 2025-07-25		(Seat No-8)
79	59586/2025	28.07.2025	ABLAPL-6610/2025	A PATTANAİK	C.O.	COURT NO. 9	Order Dtd. 2025-07-22		(Seat No-8)

80	59587/2025	28.07.2025	WP (C) - 16200/2025	C SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-07- 25		(Seat No-8)
81	59588/2025	28.07.2025	ABLAPL- 6503/2025	NC SINHA	C.O.	COURT NO. 25	Order Dtd. 2025-07- 25	BAIL-1	(Seat No- 13)
82	59589/2025	28.07.2025	WP (C) - 17235/2025	A K MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-07- 25	WRIT BRANCH-1	(Seat No-3)
83	59590/2025	28.07.2025	ABLAPL- 5536/2025	SR MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-07- 25		(Seat No-3)
84	59591/2025	28.07.2025	WP (C) - 16815/2025	K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-07- 25		(Seat No-3)
85	59592/2025	28.07.2025	ABLAPL- 8400/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 23	BAIL-1	(Seat No-1)
86	59593/2025	28.07.2025	WP (C) - 20365/2025	RABI NARAYAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 25	WRIT BRANCH-5	(Seat No- 20)
87	59594/2025	28.07.2025	ABLAPL- 5458/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 25		(Seat No- 20)
88	59595/2025	28.07.2025	WP (C) - 20523/2025	RABI NARAYAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 25		(Seat No- 20)
89	59596/2025	28.07.2025	MACA- 1222/2024	MR. BISWAJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 25		(Seat No- 20)
90	59597/2025	28.07.2025	ABLAPL- 8050/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-07- 25	BAIL-1	(Seat No-2)
91	59598/2025	28.07.2025	WP (C) - 16740/2025	K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-07- 25	WRIT BRANCH-8	(Seat No- 40)
92	59599/2025	28.07.2025	ABLAPL- 13061/2024	M JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07- 24		(Seat No- 40)
93	59600/2025	28.07.2025	WP (C) - 17919/2025	K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-07-	WRIT BRANCH-7	(Seat No- 15)

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94	59601/2025	28.07.2025	ABLAPL-6278/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No-15)
95	59602/2025	28.07.2025	ABLAPL-3169/2025	R BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No-15)
96	59603/2025	28.07.2025	ABLAPL-2867/2025	HS DEO	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	BAIL-2	(Seat No-17)
97	59605/2025	28.07.2025	WP (C) - 19441/2025	B K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	WRIT BRANCH-5	(Seat No-20)
98	59607/2025	28.07.2025	WP (C) - 19441/2025	T K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	WRIT BRANCH-5	(Seat No-20)
99	59611/2025	28.07.2025	MATA-25/2021	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	FIRST APPEAL	(Seat No-1)
100	59614/2025	28.07.2025	WP (C) - 43034/2023	TRILOCHAN BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-07-23	WRIT BRANCH-3	(Seat No-28)
101	59617/2025	28.07.2025	WP (C) - 15705/2025	S P SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2025-07-24	WRIT BRANCH-8	(Seat No-29)
102	59619/2025	28.07.2025	WP (C) - 15705/2025	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-07-24	WRIT BRANCH-8	(Seat No-29)
103	59620/2025	28.07.2025	WP (C) - 16186/2025	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-07-24	WRIT BRANCH-6	(Seat No-24)
104	59621/2025	28.07.2025	WP (C) - 17439/2025	A DAS	C.O.	COURT NO. 1	Order Dtd. 2025-07-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
105	59622/2025	28.07.2025	WP (C) - 20432/2025	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-07-25	WRIT BRANCH-8	(Seat No-43)
106	59623/2025	28.07.2025	WP (C) - 20424/2025	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-07-25	WRIT BRANCH-2	(Seat No-8)
107	59624/2025	28.07.2025	WP (C) - 20421/2025	P K JENA	C.O.	COURT NO. 1	Order Dtd.	WRIT BRANCH-4	(Seat No-

							2025-07-25		27)
108	59625/2025	28.07.2025	WP (C) - 20418/2025	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-07-25	WRIT BRANCH-8	(Seat No-43)
109	59626/2025	28.07.2025	WP (C) - 20416/2025	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-07-25		(Seat No-43)
110	59627/2025	28.07.2025	WP (C) - 20522/2025	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-07-25		(Seat No-43)
111	59628/2025	28.07.2025	WP (C) - 20608/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-07-25	WRIT BRANCH-4	(Seat No-27)
112	59629/2025	28.07.2025	CRLA-98/2018	S CHOUDHURYI	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
113	59630/2025	28.07.2025	BLAPL-6779/2025	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-07-25	BAIL-1	(Seat No-1)
114	59631/2025	28.07.2025	CONTC-3210/2025	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-07-25		(Seat No-1)
115	59632/2025	28.07.2025	CONTC-3211/2025	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-07-25	CONTEMPT	(Seat No-6)
116	59633/2025	28.07.2025	CONTC-3053/2025	A. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-07-25		(Seat No-6)
117	59634/2025	28.07.2025	CONTC-3052/2025	A. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-07-25	CONTEMPT	(Seat No-6)
118	59635/2025	28.07.2025	CONTC-3013/2025	A. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-07-25		(Seat No-6)
119	59636/2025	28.07.2025	WP (C) - 19987/2025	B. K. PATI	C.O.	COURT NO. 10	Order Dtd. 2025-07-23	WRIT BRANCH-7	(Seat No-18)
120	59638/2025	28.07.2025	BLAPL-7054/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2025-07-25		(Seat No-18)
121	59639/2025	28.07.2025	BLAPL-	AMLAN SHAKTI	C.O.	COURT NO.	Order		(Seat

			1061/2025	PAUL		10	Dtd. 2025-07-25		No-18)
122	59640/2025	28.07.2025	BLAPL-1108/2025	AMLAN SAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2025-07-25	BAIL-1	(Seat No-14)
123	59641/2025	28.07.2025	CRLREV-214/2016	M/S.DEBASIS SAMANTRAY	C.O.	COURT NO. 10	Order Dtd. 2025-07-24	CRIMINAL REVISION	(Seat No-3)
124	59642/2025	28.07.2025	WP (C) - 6956/2024	SATYABHUSAN DAS	C.O.	COURT NO. 10	Order Dtd. 2025-07-22	WRIT BRANCH-3	(Seat No-14)
125	59643/2025	28.07.2025	WP (C) - 6956/2024	B MAHALI	C.O.	COURT NO. 10	Order Dtd. 2025-07-22	WRIT BRANCH-3	(Seat No-14)
126	59644/2025	28.07.2025	WP (C) - 19281/2025	S. K. PAL	C.O.	COURT NO. 10	Order Dtd. 2025-07-18		(Seat No-14)
127	59646/2025	28.07.2025	CRLREV-384/2025	M.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-26		(Seat No-14)
128	59647/2025	28.07.2025	TRP (C) - 104/2019	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-24	M.J.C.	(Seat No-6)
129	59653/2025	28.07.2025	ABLAPL-6415/2025	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-25		(Seat No-6)
130	59657/2025	28.07.2025	CRLMC-2657/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-24		(Seat No-6)
131	59658/2025	28.07.2025	TRP (C) - 285/2023	SHRADHASHREE ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-23	M.J.C.	(Seat No-6)
132	59659/2025	28.07.2025	CRLA-731/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-22		(Seat No-6)
133	59661/2025	28.07.2025	WP (C) - 3015/2025	K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-24	WRIT BRANCH-2	(Seat No-6)
134	59662/2025	28.07.2025	WP (C) - 3956/2025	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-24	WRIT BRANCH-5	(Seat No-21)

135	59663/2025	28.07.2025	MACA-550/2009	P K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-22	MISC. APPEAL SEC.	(Seat No-6)
136	59664/2025	28.07.2025	ABLAPL-3553/2018	P C DASH	C.O.	COURT NO. 17	Order Dtd. 2019-01-30		(Seat No-6)
137	59666/2025	28.07.2025	ABLAPL-3553/2018	P C DASH	C.O.	COURT NO. 17	Order Dtd. 2019-01-30		(Seat No-6)
138	59667/2025	28.07.2025	ABLAPL-6466/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No-6)
139	59669/2025	28.07.2025	ABLAPL-9455/2020	B SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-04-12	BAIL-1	(Seat No-6)
140	59670/2025	28.07.2025	ABLAPL-6464/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No-6)
141	59672/2025	28.07.2025	WP (C) - 2007/2018	G SUNDARA	C.O.	COURT NO. 21	Order Dtd. 2025-07-21	WRIT BRANCH-7	(Seat No-10)
142	59677/2025	28.07.2025	CRP-7/2021	J D MUDULI	C.O.	COURT NO. 21	Order Dtd. 2025-07-25	CIVIL REVISION	(Seat No-5)
143	59686/2025	28.07.2025	CRLMC-2508/2025	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-1)
144	59688/2025	28.07.2025	CRLMC-2699/2025	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-25		(Seat No-1)
145	59689/2025	28.07.2025	FAO-309/2018	SK RATH	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-5)
146	59690/2025	28.07.2025	FAO-641/2020	SK RATH	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
147	59691/2025	28.07.2025	FAO-142/2017	BK DALEI	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	MISC. APPEAL SEC.	(Seat No-8)
148	59692/2025	28.07.2025	FAO-5/2023	PK JENA	C.O.	COURT NO. 25	Order Dtd. 2025-07-	MISC. APPEAL SEC.	(Seat No-9)

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149	59693/2025	28.07.2025	MACA-790/2019	J DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	MISC. APPEAL SEC.	(Seat No-6)
150	59694/2025	28.07.2025	MACA-161/2024	PK BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	MISC. APPEAL SEC.	(Seat No-1)
151	59695/2025	28.07.2025	WP (C) - 13970/2025	PK SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-06-24	WRIT BRANCH-4	(Seat No-27)
152	59696/2025	28.07.2025	MACA-790/2019	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	MISC. APPEAL SEC.	(Seat No-6)
153	59697/2025	28.07.2025	CRLMC-2654/2025	P.K.PANI	C.O.	COURT NO. 25	Order Dtd. 2025-07-24		(Seat No-6)
154	59702/2025	28.07.2025	BLAPL-6924/2025	T R DAS	C.O.	COURT NO. 25	Order Dtd. 2025-07-23	BAIL-2	(Seat No-18)
155	59703/2025	28.07.2025	ABLAPL-8185/2025	T R DAS	C.O.	COURT NO. 25	Order Dtd. 2025-07-22		(Seat No-18)
156	59704/2025	28.07.2025	ABLAPL-8185/2025	T R DAS	C.O.	COURT NO. 25			(Seat No-18)
157	59708/2025	28.07.2025	CRLMC-2246/2025	BINRAM ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-07-23		(Seat No-18)
158	59709/2025	28.07.2025	CRLMC-2642/2025	R. K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-07-24		(Seat No-18)
159	59714/2025	28.07.2025	CRLMC-2724/2025	P.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-07-24		(Seat No-18)
160	59716/2025	28.07.2025	MACA-161/2024	RK DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	MISC. APPEAL SEC.	(Seat No-1)
161	59718/2025	28.07.2025	WP (C) - 20431/2025	D. P. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
162	59724/2025	28.07.2025	CRLMC-2665/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-		(Seat No-103)

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163	59725/2025	28.07.2025	CRLMC-2089/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-24		(Seat No-103)
164	59726/2025	28.07.2025	CRLMC-2544/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-24		(Seat No-103)
165	59728/2025	28.07.2025	WP (C) - 18859/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-24	WRIT BRANCH-5	(Seat No-21)
166	59729/2025	28.07.2025	WP (C) - 20502/2025	A. K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-24		(Seat No-21)
167	59732/2025	28.07.2025	CRLMC-2714/2025	D.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-21)
168	59487/2025	28.07.2025	MACA-992/2019	JEEVANJYOTI MOHANTY	GENERAL		Annexure	MISC. APPEAL SEC.	(Seat No-4)
169	59489/2025	28.07.2025	WP (C) - 28275/2022	MANASH RANJAN BAUG	GENERAL		Judgement Dtd. 2025-07-21	WRIT BRANCH-8	(Seat No-29)
170	59490/2025	28.07.2025	ABLAPL-5441/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-07-25	BAIL-2	(Seat No-9)
171	59491/2025	28.07.2025	WP (C) - 11452/2025	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2025-07-25	WRIT BRANCH-4	(Seat No-37)
172	59493/2025	28.07.2025	WP (C) - 9868/2004	DEBA KUMAR RATH	GENERAL		Entire Brief	WRIT BRANCH-5	(Seat No-20)
173	59494/2025	28.07.2025	WP (C) - 9868/2004	DEBA KUMAR RATH	GENERAL		Entire Brief	WRIT BRANCH-5	(Seat No-20)
174	59495/2025	28.07.2025	WP (C) - 7891/2023	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2023-03-20	WRIT BRANCH-8	(Seat No-40)
175	59496/2025	28.07.2025	CRLMC-2690/2006	CHIRANJEEV BIDYABHUSAN	GENERAL		Order Dtd. 2017-12-15		(Seat No-40)
176	59649/2025	28.07.2025	TRP (C) - 369/2024	SOMJEET DAS	GENERAL		Order Dtd. 2025-07-14		(Seat No-40)
177	59665/2025	28.07.2025	RSA-	PRAMOD	GENERAL		Entire		(Seat

			35/2010	RANJAN BEHERA			Brief		No-40)
178	59698/2025	28.07.2025	FAO-451/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
179	59701/2025	28.07.2025	FAO-409/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
180	59705/2025	28.07.2025	FAO-686/2019	DEBASIS MUKHI	GENERAL		Last Order	MISC. APPEAL SEC.	(Seat No-9)
181	59711/2025	28.07.2025	CRLMC-2407/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-07-28		(Seat No-9)
182	59712/2025	28.07.2025	ABLAPL-7830/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-07-25	BAIL-2	(Seat No-9)
183	59713/2025	28.07.2025	FAO-108/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
184	59715/2025	28.07.2025	FAO-435/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
185	59717/2025	28.07.2025	FAO-517/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
186	59719/2025	28.07.2025	EXP-6/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-18	CIVIL REVISION	(Seat No-2)
187	59720/2025	28.07.2025	EXP-7/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-18	CIVIL REVISION	(Seat No-2)
188	59721/2025	28.07.2025	FAO-272/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
189	59722/2025	28.07.2025	FAO-154/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
190	59730/2025	28.07.2025	WPC (OAC) - 2054/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-20	OA Branch	(Seat No-1)
191	59731/2025	28.07.2025	WPC (OAC) - 2055/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd.	OA Branch	(Seat No-1)

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192	59498/2025	28.07.2025	SA-182/1977	B S SWAIN	GENERAL		Judgement Dtd. 9999-12-31Decree,		(Seat No-1)
193	59512/2025	28.07.2025	WP (C) - 17666/2015	A SAHOO	GENERAL				(Seat No-1)
194	59514/2025	28.07.2025	FAO-747/2019	A SAHOO	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
195	59523/2025	28.07.2025	WP (C) - 27233/2020	B NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
196	59526/2025	28.07.2025	WP (C) - 3156/2018	M K SWAIN	GENERAL				(Seat No-116)
197	59529/2025	28.07.2025	FAO-432/2014	R K MAHABHOI	GENERAL			MISC. APPEAL SEC.	(Seat No-8)
198	59532/2025	28.07.2025	FAO-116/2024	J DEHURY	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
199	59537/2025	28.07.2025	RSA-295/2023	J SAHOO	GENERAL			SECOND APPEAL	(Seat No-6)
200	59540/2025	28.07.2025	FA-71/1990	P K DAS	GENERAL				(Seat No-6)
201	59545/2025	28.07.2025	WP (C) - 1267/2009	A K JATI	GENERAL				(Seat No-6)
202	59550/2025	28.07.2025	WPCRL-314/2007	A K JATI	GENERAL				(Seat No-6)
203	59554/2025	28.07.2025	MACA-188/2020	P K BARIK	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
204	59562/2025	28.07.2025	MACA-105/2024	U DAS	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
205	59604/2025	28.07.2025	CRLREV-503/2022	R R NAYAK	GENERAL			CRIMINAL REVISION	(Seat No-1)
206	59606/2025	28.07.2025	WP (C) - 951/2021	B MOHAPATRA	GENERAL			WRIT BRANCH-1	(Seat No-1)
207	59608/2025	28.07.2025	WPCRL-644/2012	K C SWAIN	GENERAL				(Seat No-1)
208	59609/2025	28.07.2025	RSA-113/2007	K K SAHOO	GENERAL			SECOND APPEAL	(Seat No-4)
209	59610/2025	28.07.2025	WP (C) - 379/2016	I MISAL	GENERAL				(Seat No-4)
210	59612/2025	28.07.2025	WP (C) - 12387/2015	I MISAL	GENERAL				(Seat No-4)
211	59613/2025	28.07.2025	WP (C) - 27860/2013	R K MOHAPATRA	GENERAL			WRIT BRANCH-6	(Seat No-25)

212	59615/2025	28.07.2025	BLAPL-8117/2021	S BISWAL	GENERAL			CRIMINAL MISC	(Seat No-9)
213	59616/2025	28.07.2025	WA-487/2018	A K DAS	GENERAL			WRIT APPEAL	(Seat No-5)
214	59618/2025	28.07.2025	ABLAPL-9496/2019	A BISWAL	GENERAL			BAIL-2	(Seat No-10)
215	59637/2025	28.07.2025	BLAPL-7072/2025	P.K.DASH	GENERAL		Order Dtd. 2025-07-25	BAIL-1	(Seat No-5)
216	59645/2025	28.07.2025	RSA-182/2025	M. R. BARIK	GENERAL		Order Dtd. 2025-07-22	SECOND APPEAL	(Seat No-2)
217	59648/2025	28.07.2025	WP (C) - 19425/2025	R. K. DEHURY	GENERAL		Order Dtd. 2025-07-21	WRIT BRANCH-8	(Seat No-42)
218	59650/2025	28.07.2025	CRLMP-328/2025	SARAT DASH	GENERAL		Order Dtd. 2025-07-23	WRIT BRANCH-8	(Seat No-41)
219	59651/2025	28.07.2025	CONTC-2474/2025	B. MOHANTY	GENERAL		Order Dtd. 2025-07-25		(Seat No-41)
220	59652/2025	28.07.2025	BLAPL-4100/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-05-01		(Seat No-41)
221	59654/2025	28.07.2025	ABLAPL-7169/2025	SARAT KUMAR PRADHAN	GENERAL		Order Dtd. 2025-06-24		(Seat No-41)
222	59655/2025	28.07.2025	ABLAPL-8184/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-07-22		(Seat No-41)
223	59656/2025	28.07.2025	ABLAPL-8244/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-07-25	BAIL-2	(Seat No-18)
224	59660/2025	28.07.2025	WP (C) - 18610/2025	NIRANJAN ROUT	GENERAL		Order Dtd. 2025-07-22		(Seat No-18)
225	59668/2025	28.07.2025	WP (C) - 17138/2025	G R NAYAK	GENERAL			WRIT BRANCH-2	(Seat No-6)
226	59671/2025	28.07.2025	WP (C) - 5905/2025	K DAS	GENERAL			WRIT BRANCH-4	(Seat No-46)
227	59673/2025	28.07.2025	WP (C) - 20055/2025	N K ROUT	GENERAL			WRIT BRANCH-4	(Seat No-27)

228	59674/2025	28.07.2025	WP (C) - 19279/2025	B DAS	GENERAL				(Seat No- 27)
229	59675/2025	28.07.2025	WP (C) - 19252/2025	B DAS	GENERAL			WRIT BRANCH-2	(Seat No-9)
230	59676/2025	28.07.2025	CRLMC- 2705/2025	GYANA RANJAN NAYAK	GENERAL		Order Dtd. 2025-07- 24		(Seat No-9)
231	59678/2025	28.07.2025	WP (C) - 19223/2025	B DAS	GENERAL			WRIT BRANCH-5	(Seat No- 23)
232	59679/2025	28.07.2025	WP (C) - 19221/2025	B DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
233	59680/2025	28.07.2025	WP (C) - 19198/2025	B DAS	GENERAL				(Seat No- 120)
234	59681/2025	28.07.2025	WP (C) - 3035/2025	U CHHOTRAY	GENERAL				(Seat No- 120)
235	59682/2025	28.07.2025	WP (C) - 19269/2025	U CHHOTRAY	GENERAL			WRIT BRANCH-8	(Seat No- 41)
236	59683/2025	28.07.2025	WP (C) - 27682/2024	P K NAYAK	GENERAL				(Seat No- 41)
237	59684/2025	28.07.2025	CRLMC- 2422/2025	R C MALLICK	GENERAL				(Seat No- 41)
238	59685/2025	28.07.2025	CRLMC- 2393/2025	R C MALLICK	GENERAL				(Seat No- 41)
239	59687/2025	28.07.2025	CVREV- 351/1986	P NAYAK	GENERAL				(Seat No- 41)
240	59699/2025	28.07.2025	ABLAPL- 6358/2025	N.SAHOO	GENERAL		Order Dtd. 5000-01- 01		(Seat No- 41)
241	59700/2025	28.07.2025	WP (C) - 18708/2025	S.R.PARIDA	GENERAL		Order Dtd. 2025-07- 15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
242	59706/2025	28.07.2025	WP (C) - 16769/2025	H. K. PATRA	GENERAL		Order Dtd. 2025-07- 24		(Seat No- 114)
243	59707/2025	28.07.2025	WP (C) - 16663/2025	LAXMI SHARMA	GENERAL		Order Dtd. 2025-06- 19	WRIT BRANCH-2	(Seat No-6)
244	59710/2025	28.07.2025	RSA-	M.R.SAHOO	GENERAL		Order	SECOND	(Seat

			24/2008				Dtd. 2024-07-10	APPEAL	No-4)
245	59723/2025	28.07.2025	CRLMC-1937/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-07-25		(Seat No-4)
246	59727/2025	28.07.2025	CRLMC-2524/2025	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-07-25	CRIMINAL MISC	(Seat No-7)

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